

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

(O.A. 94/02)

Or. dt. 31.1.03

Copies of order handed over to counsels for both sides.

h
7/2/03
P.M.
So

Or. dt. 31.1.03

for further hearing

h
13/2/03
P.M.
So

Or. dt. 14.2.03

Copies of order handed over to counsels for both sides.

h
25/2/03
P.M.
So

Further directed to furnish the details of the account relating to the said amount of Rs. 61,573/- to Dr. D. B. Mishra by 7.2.2003. Let this matter be called on 14.2.2003 to give a further hearing.

Copies of this order be handed over to the counsels of both sides.

h
VICE-CHAIRMANh
J.G.
MEMBER (JUDICIAL)

Order dated 14.2.2003

Heard Shri S. R. Patnaik, Addl. Standing Counsel and Shri Dr. D. B. Mishra, learned counsel for the applicant. Shri Patnaik states, in the presence of Dr. Mishra, that all the grievances of the applicant have, in the meantime, been resolved by the Respondents. To this effect, he has also furnished certain particulars in the Court, after serving copies thereof on Dr. Mishra. On the basis of this statement, this O.A. stands disposed of. No costs.

h
VICE-CHAIRMANh
J.G.
MEMBER (JUDICIAL)